

NATIONAL COMPANY LAW TRIBUNAL  
MUMBAI BENCH, MUMBAI

6.C.P.(IB)-3123(MB)/2019

CORAM : SHRI BHASKARA PANTULA MOHAN, MEMBER (J)

SHRI SHYAM BABU GAUTAM, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL  
COMPANY LAW TRIBUNAL ON **12.09.2019**

NAME OF THE PARTIES: Parimal Vakharia Couture

**v/s.**

Kiaasa Retail LLP

SECTION 9 OF INSOLVENCY AND BANKRUPTCY CODE, 2016

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**ORDER**

Counsel for the Petitioner present. No representation on the side of the  
Corporate Debtor.

Counsel for the Petitioner is directed to take out one more notice clearly  
indicating the next date of hearing to the other side and file proof of service.  
List this matter on 17.10.2019.

Sd/-

SHYAM BABU GAUTAM  
Member (Technical)

Sd/-

BHASKARA PANTULA MOHAN  
Member (Judicial)